

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN) (a) and (b). Some scientists of the Department of Agricultural Research and Education on national foreign service with the IARI, New Delhi are continuing in their present posts for the last 17 years. Such scientists were appointed at the Indian Agricultural Research Institute, New Delhi when it was under the administrative control of the Department of Agriculture. After the administrative control of the Institute was transferred from the Government of India to the ICAR which is a Registered Society under the Registration of Societies Act, all the employees on the rolls of the Institute on the date of its transfer were given the option to come over to the service of the Council. The scientists referred to above however did not opt for ICAR Service and chose to continue to be government servants. The Agricultural Research Service which was introduced w.e.f. 1st October, 1975 is applicable only to the scientists of the ICAR and incorporates provisions in regard to the grant of merit promotion/advance increments to the eligible scientists. A number of scientists of the ICAR including IARI, New Delhi have been granted promotion w.e.f. 1-7-1976 in accordance with these provisions. Since the scientists referred to continue to be government servants and have not opted for ICAR Service they are not eligible for appointment to the Agricultural Research Service and as such do not qualify for the benefit of merit promotion/advance increments as envisaged in the ARS. It may however be added that ever such scientists as have not opted for ARS ; though not eligible to certain service benefits permissible under the ARS alone are free to compete for posts filled up on direct recruitment basis through open competition and to get promotion in the event of their selection.

The scheme of flexible complementing/assessment promotion is in exist-

tence in several scientific departments of the Government of India as well as in the ICAR including IARI, New Delhi as stated above. The disparities, if any, in the case of scientists of the category referred to above are due to the decision of the concerned scientists themselves to continue as government servants *outside the main-stream of the ARS*. Since the concerned scientists themselves are responsible for denial to themselves of the benefit of five yearly assessment by keeping out of the ICAR service and ARS, the Government has no way to help them out in such a situation, as obviously the assessment scheme cannot be framed to suit individual interests.

Vacancies in Administrative Services in C.P.R.I.

2215. SHRI SAMAR MUKHERJEE: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of vacancies in administrative services of the Central Potato Research Institute, due to be filled by Departmental promotions ; and

(b) the reasons why these are not being filled up ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN): (a) Four.

(b) The four posts indicated in part (a) above are in different grades. They could not be earlier filled due to some administrative difficulties.

Regularisation of Tughlakabad Extension Colony

2216. SHRI ZAINUL BASHER: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 451 on 12th July, 1982 regarding